## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH **HYDERABAD**

CP/20/50/2019 in O.A/20/686/2018

Date of order: 21.11.2019

#### Between:



P A A NARASIMHA MURTHY, S/o Late P Neelakantam, Aged 31 years, Occ: Ex.Workman, O/o SDOP, Srikakulam. R/o Dr.No.2-37, Segidi Vedhi, Gokayyavalasa (Village), Urlam (Post), Narasannapet Mandalam, Srikakulam District 532 425.

**PETITIONER** 

### AND

- 1. Sri Anupam Srivastava, Chairman & Managing Director, Bharat Sanchar Nigam Limited, Bharat Sanchar Bhavan, Janpath, New Delhi 110001,
- 2. Shri A.Purnachandra Rao, Chief General Manager, Bharat Sanchar Nigam Limited, A.P.Telecom Circle, Kaleswara Rao Market, Vijayawada 520 001,
- Shri G. Adam, 3. General Manager, Bharat Sanchar Nigam Limited, Telecom District, Srikakulam 532 001,
- S. Vijay Mohan, 4. Assistant General Manager (Admn.), Office of the GMTD/BSNL, Srikakulam 532 001.

Respondents

Counsel for the applicant Mr M BHASKAR

Counsel for the respondents Mrs. P YASASVI, :

SC FOR BSNL

### ZC O R A M:

THE HON'BLE Mr. S N TERDAL, MEMBER (J)

THE HON'BLE MRS. NAINI JAYASEELAN, MEMBER (A)

# ORAL ORDER

(PER HON'BLE Mr. S N TERDAL, MEMBER (J)

In view of the order passed by Hon'ble High Court of Andhra Pradesh at Amaravathi in IA No.1 of 2019 in WP No.9099 of 2019, C.P is closed. Notices are discharged.



2. There shall be no order as to costs.

(NAINI JAYASEELAN) MEMBER (A) (S. N. TERDAL) MEMBER (J)

vsn